

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -778
ANSWERED ON - 26/07/2023

DEATHS DUE TO MANUAL SCAVENGING

778. SHRI ABIR RANJAN BISWAS

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the number of deaths reported due to manual scavenging in the last five years, State/UT-wise details thereof;
- (b) the number of cases registered and convictions made under the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 in the last five years, State/UT-wise details thereof;
- (c) the amount of compensation paid to the families of Manual Scavengers who died while cleaning sewers and septic tanks in the last five years, State/UT-wise details thereof; and
- (d) the details of districts, State/UT-wise that are not yet manual scavenging free along with reasons therefor?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a) to (c) No death has been reported due to engaging in Manual Scavenging (which is lifting of human excreta from insanitary latrines as defined in Section 2(1) (g) of the MS Act, 2013). However, people died during cleaning of sewers and septic tanks. State-wise details of such deaths, FIRs registered and compensation paid during the last five years are at **Annexure-I**.

(d) Parliament enacted "The Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 (MS Act, 2013)" which became effective with effect from 06.12.2013. As per the provisions of the Act, manual scavenging is prohibited and no person or agency can engage or employ any person for manual scavenging from that date. Provisions of the MS Act 2013 mentions that contraveners shall be punishable with fine or imprisonment or with both.

There is no report of practice of manual scavenging in any districts. We have requested all districts either to declare them free from manual scavenging or upload the data of insanitary latrine and manual scavengers associated with it on "Swachhta Abhiyan" mobile app. However, no credible data has been uploaded on the app so far.

Data has been collated from 530 districts that have reported themselves as manual scavenging-free as per **Annexure-II**.

Annexure-I

Annexure-I referred in reply to parts (a) to (c) of the Rajya Sabha Unstarred Question No. 778 for answer on 26.07.2023 regarding Deaths due to Manual Scavenging

State-wise details of sewer deaths and compensation paid during last five years

S No	Name of State/UT	Total Number of sewer death	Status of payment of compensation in terms of Supreme Court Judgment dated 27.03.2014	
			No. of compensation paid	FIR lodge under the Section or MS Act, 2013 or PoA Act
1	Andhra Pradesh	12	11	12
2	Bihar	0	0	0
3	Chhatisgarh	1	1	1
4	Chandigarh	0	0	0
5	Delhi	35	33	33
6	Dadra Nagar & Havili	3	3	3
7	Goa	0	0	0
8	Gujarat	25	25	14
9	Haryana	44	40	29
10	Jharkhand	3	3	0
11	Karnataka	23	23	21
12	Kerala	0	0	0
13	Maharashtra	49	39	38
14	Madhya Pradesh	6	6	5
15	Odisha	2	2	0
16	Punjab	7	7	3
17	Rajasthan	7	7	7
18	Tamil Nadu	51	50	40
19	Telangana	7	6	4
20	Tripura	0	0	0
21	Uttarakhand	1	1	1
22	Uttar Pradesh	46	41	38
23	West Bengal	8	8	0
	Total	330	306	249

Annexure-II

Annexure-II referred in reply to part (d) of the Rajya Sabha Unstarred Question No. 778 for answer on 26.07.2023 regarding Deaths due to manual scavenging

Details of districts

S No.	Name of States/UT	No. of Districts	No. of Districts from where Report regarding Manual Scavenging free	No. of Districts report not received
1	A AND N ISLANDS	3	3	0
2	ANDHRA PRADESH	26	11	15
3	ARUNACHAL PRADESH	26	14	12
4	ASSAM	35	19	16
5	BIHAR	38	38	0
6	CHANDIGARH	1	1	0
7	CHHATTISGARH	33	33	0
8	DELHI	11	8	3
9	GOA	2	2	0
10	GUJARAT	33	25	8
11	HARYANA	22	16	6
12	HIMACHAL PRADESH	12	12	0
13	JAMMU AND KASHMIR	20	6	14
14	JHARKHAND	24	12	12
15	KARNATAKA	31	29	2
16	KERALA	14	12	2
17	LADAKH	2	2	0
18	LAKSHADWEEP	1	1	0
19	MADHYA PRADESH	52	24	28
20	MAHARASHTRA	36	15	21
21	MANIPUR	16	2	14
22	MEGHALAYA	12	10	2
23	MIZORAM	11	11	0
24	NAGALAND	16	10	6
25	ODISHA	30	11	19
26	PUDUCHERRY	4	2	2
27	PUNJAB	23	16	7
28	RAJASTHAN	33	33	0
29	SIKKIM	6	6	0
30	TAMIL NADU	38	38	0
31	TELANGANA	33	10	23
32	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	3	3	0
33	TRIPURA	8	8	0
34	UTTAR PRADESH	75	67	8
35	UTTARAKHAND	13	12	1
36	WEST BENGAL	23	8	15
	TOTAL	766	530	236
